

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.153/2017
IN
CP NO.233/Chd/Pb/2016**

Prateek Dhir & Ors.Petitioners
Versus.
Dev Casting Industries Pvt.Ltd. & Ors.Respondents

Present: Mr.Bhupinder Singh, Adv for Ms. Shobhana Takia, Advocate
for petitioners.
None for respondents.

The Hon'ble Member (Judicial) is on official tour, hence the matter is
adjourned to 03.04.2018.

Sd/-

Court Officer

February 05, 2018
subbu